

**COURT-I**

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

**Appeal No. 187 of 2014**

**Dated : 13<sup>th</sup> January, 2015**

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member

**In the matter of :**

Powergrid Corporation of India Ltd. ...Appellant(s)  
Versus  
Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Anushree Bardhan  
Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. Pradeep Misra  
Mr. Suraj Singh for R-3 to R-5  
Mr. Rajiv Srivastava for R-10

**ORDER**

Learned counsel for Respondent No.10 is filing counter today after serving copy on the other side.

We have heard learned counsel for the Appellant for some time.

List the matter for further hearing on 20.01.2015.

( Rakesh Nath )  
Technical Member

( Justice Ranjana P. Desai )  
Chairperson

*Ts/Jps*